LOK SABHA UNSTARRED QUESTION NO. 849 TO BE ANSWERED ON 07.02.2019

DETAILS REGARDING TRANSACTIONS BY HHEC

849. SHRI RAMSINH RATHWA: SHRI R. PARTHIPAN:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state:

- (a) whether several small bullion parties have followed the due process of imports of bullion as per agreements with Handicrafts and Handlooms Exports Corporation of India Limited (HHEC) which have been concluded in 2014;
- (b) if so, the names of such bullion parties with up-to-date payment and interest details due to them, company-wise:
- (c) whether CBI have sought some details of misconduct against any bullion parties having concluded their agreements with HHEC in the year 2014; and
- (d) if so, the reasons and the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

THE MINISTER OF STATE FOR TEXTILES (SHRI AJAY TAMTA)

(a) & (b): CBI has registered a Case No. RC221/2015/E0020 dated 31.12.2015 against Shyam Kedia, Vice President of Edelweiss Commodities Services Ltd. (ECSL), M/s Edelweiss Commodities Limited (ECL) & unknown others and against the unknown public servants of HHEC. Another case registered in CBI vide No. RC219 2016 E 0007 dated 28.04.2016 is against M/s Aaryavart Commodities Pvt. Ltd. (ACPL), its Director, Shailesh J. Bhatt and other representatives and unknown persons. Bullion parties have followed the process of imports as per agreements which are identical to the agreement signed between M/s Edelweiss Commodities Ltd. (ECL) and Handicrafts and Handlooms Exports Corporation of India Limited (HHEC). The case is being investigated by Central Bureau of Investigation (CBI) against ECL and has not been concluded by CBI. Details of bullion parties whose payments are withheld are as follows:-

Sl.No.	Name of the Bullion Parties	Rs in Crores
1.	M/s Edelweiss Commodities Ltd. (ECL)—under investigation with CBI.	5.12
2.	M/s SMC Comtrade Ltd.	2.48

3.	M/s Atma Ram Amar Nath	1.50
4.	M/s Frost International Ltd.	2.76
5.	M/s Kothari Product ltd.	0.23
6.	M/s Relegare Bullion Ltd.	0.16
7.	M/s Soni Chunilal Govindbhai Jewellers Pvt. Ltd.	0.01
8.	M/s Delhi Spot Bullion Trading Co. Pvt. Ltd.	0.03
9.	M/s Metlloy Trading Services (P) Ltd. (case pending with Customs Authority)	0.11
10	MMTC Pamp India (P) Ltd	0.05
	Total	12.45

(c): No, Madam.

(d): Does not arise.
